

(1) (3)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 17<sup>th</sup> day of AUGUST 2005.

Contempt Application No. 74 of 2005  
Original Application No. 209 of 2005

Hon'ble Mr. D.R. Tiwari, Member (A)  
Hon'ble Mr. K.B.S. Rajan, Member (J)

A.K. Panda, S/o Sri G.B. Panda,  
Supdt. of Police,  
Economic Offences Wing, C.I.D.,  
LUCKNOW.

.....Applicant

By Adv: Sri S. Mandhyan

V E R S U S

1. Shri Alok Sinha, I.A.S.,  
Principal Secretary, Deptt. Of Home,  
Govt. of India,  
LUCKNOW.
2. Shri Yashpal Singh, I.P.S.,  
At present posted as Director General of  
Police, State of U.P.,  
LUCKNOW having Police HQ at Allahabad.
3. Shri V.K.B. Nair,  
Director General (Civil Defence),  
U.P. LUCKNOW.

.....Respondents.

By Adv: Sri K.P. Singh

O R D E R

By D.R. Tiwari, Member (A)

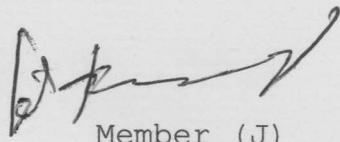
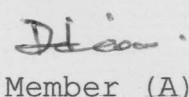
Heard Sri A. Gaur brief holder of Sri S. Mandhyan learned counsel for the applicant and Sri K.P. Singh, learned counsel for the respondents.

2. Counter Affidavit has been filed by the respondents in which they have annexed copy of the letter 05.07.2005, which is a speaking order in

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compliance of the order of this Tribunal dated 02.03.2005. From this it is clear that the order of this Tribunal has been complied with. Therefore, this Contempt Application is dismissed. Notices issued to the respondents are discharged.

  
Member (J)  
Member (A)

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